

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sunil Hitech Engineers Limited Date of Commencement of Liquidation: 25-06-2019; List of Stakeholders as on Date: 06-10-2021; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	93	117871921	78	97258457		8997293	10820736	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	20808008023	21	20383697278		166605198	257705547	Annexure 3
4	Unsecured financial creditors	4	744377553	4	726295776		18081777		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	109497565	1	64424989		32650404	12422172	NA
7	Operational creditors (Government Dues)	10	7330016991	5	651343518		49375000	6629298473	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	456	3998796732	357	887907593		2814693794	296990781	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		589	33108568785	466	22810927611	0	3090403466	7207237709	